

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3475
ANSWERED ON:18.03.2015
MENTALLY DISABLED CHILDREN
Joshi Shri Pralhad Venkatesh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is a structured course for teachers in the country for educating the mentally disabled children;
- (b) if so, the details thereof; and
- (c) whether the Government has tie-ups with international organisations in this field and if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SMT. SMRITI ZUBIN IRANI)

(a) to (c) Yes, Madam. The Rehabilitation Council of India (RCI), a statutory body under the Ministry of Social Justice and Empowerment, is mandated to regulate and monitor training programmes for human resource development in special education and disability rehabilitation. As per the information made available by the RCI, following courses are being run by the Institutions/Organizations/Universities approved by RCI all over the country to develop professionals/personnel in the field of mental retardation: (1) Diploma in Education Spl. Ed. (MR) (D.Ed. Spl.Ed.), (2) B.Ed. Spl.Ed (MR), (3) M.Ed. Spl. Ed. (MR), (4) Diploma in Early Childhood Special Education (DECSE) (MR) & (5) Post Graduate Diploma in Special Education (MR) (PGDSE) (MR). So far 15442 professionals and 19168 personnel have been registered in the Central Rehabilitation Register in the field of mental retardation. These courses are developed and designed by the Expert Committees specified under the RCI Act and there is no international tie-up as such.